

### **Pay Scales of Kendriya Vidyalaya Teachers**

2654. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in some States teachers are getting pay scales which are much higher than those paid to the teachers in Kendriya Vidyalayas and Union Territories; and

(b) if so, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). In some States, teachers are getting pay scales higher than those paid to teachers in Kendriya Vidyalayas and Union Territories. Teachers being employees of State Governments it is for the State Governments to lay down pay scales depending upon their financial resources etc.

### **Regional Cancer Centres**

2655. DR. D. VENKATESWARA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of regional cancer centres in the country;

(b) whether there is any proposal to establish one such centre at Hyderabad in Andhra Pradesh; and

(c) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) There are 10 Regional Cancer Centres in the Country.

(b) and (c). There is no proposal to

establish any more regional cancer centres during the Eighth Five Year Plan.

### **Affiliation of Schools to CBSE**

2656. DR. C. SILVERA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any representation has been received against the orders of the Central Board of Secondary Education regarding affiliation of schools;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Representations were received from the Independent Schools Association, Chandigarh and Delhi Secondary Recognised Schools Association against the decisions taken by the Central Board of Secondary Education (CBSE) in the matter of affiliation of private schools. The grievances arose mainly because of the application of the Affiliation Bye-Laws framed by the CBSE specifying the land and salary requirements which a school seeking affiliation to the Board, is required to fulfil.

(c) As per information received from the CBSE, some schools mentioned in the representations have already made up the deficiencies. The CBSE has also liberalised the norms. Under the liberalised norms, schools will be considered for grant of ad-hoc affiliation for a period of one year provided they satisfy the other conditions, including the salary requirement, prescribed in the Affiliation Bye-Laws of the Board and they are either recognised by the concerned Education Department or have their applications for affiliation forwarded to the Board by the Education Department.